

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF-SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	25 th day of March, 2014
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies –NCT of Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	CIN : U15122DL2014PTC266906
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Regd. Office as per MCA : 39 B, Tyagi Colony Rajendra Park Nangloi New Delhi – PIN - 110041 IN <u>Factory/Works</u> Village Pakhana, Sonkra Rd. Taraori, Tehsil Nilokheri, Distt. Karnal (Haryana).
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	30.09.2019 (With extended period of more 90 days)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	Liquidation Order pronounced on 05.11.2019 in CA 1370/2019 in CP(IB) No.ND/1071 of 2018 by Hon'ble NCLT, New Delhi Bench, Court No.II, New Delhi (AA) . Certified copy of the order received on 30.01.2020 as mentioned in order.
8.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. SANJAY KUMAR AGGARWAL # 14, NEW PUNJAB MATA NAGAR, MAIN STREET, PAKHOWAL ROAD, LUDHIANA – 141 013 (PUNJAB) M- 98761 05414 Email: sanjayaggarwal.fcs@gmail.com Regn.No. of the Liquidator (IP) IBBI/IPA-002/IP-N00126/2017-18/10295
9.	LAST DATE FOR SUBMISSION OF CLAIMS	Within 30 days from the date of receipt of certified copy of order i.e 30.01.2020 by Liquidator as per Regulation 12 (1) & 2(a) and (b) of IBBI (Liquidation Process) Regulations 2016

Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi Bench , Court No.II, (AA) in CP(IB) NO.1071 /ND/2018 has ordered the commencement of liquidation of the SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED on 05.11.2019 in CA No.1370/2019

The stakeholders of SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED are hereby called upon to submit their claim(s) or update their claim(s) submitted during the corporate insolvency resolution process as on the liquidation commencement date . The last date of submission or updation of claim(s) is within 30 days from the date of receipt of certified copy of order i.e 30.01.2020 by Liquidator as per Regulation 12 (1) & 2(a) and (b) of IBBI (Liquidation Process) Regulations 2016; to the liquidator at the address mentioned against item 8.

The Financial Creditor(s) shall submit their proof of claims by electronic means only in relevant prescribed form (s) and all other stakeholders may submit the proof of claims in person, by post or by electronic means in the relevant prescribed form (s) under IBC.

Submission of false or misleading proofs of claim shall attract penalties.

Place : Ludhiana
Date : 30.01.2020


SANJAY KUMAR AGGARWAL
 LIQUIDATOR – Shri Shyamji Agrico Exports Private Limited
 IBBI/IPA-002/N-00126/2017-18/10295